



**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**

**DIRECTORATE GENERAL OF FOREIGN TRADE**  
**(DES - IV SECTION)**

**MINUTES OF THE NORMS COMMITTEE- IV**

**MEETING No.** NC/4/MEET/Sep/202223/9

**DATED:** 22/09/2022

**Please Note**

- I. For information of exporters, Norms Committee - IV handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 27, 28, 31 to 38, 44 to 49, 68 to 71 .Communications in respect of cases/pertaining to NC- IV may be sent to email address: nc4.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/4/MEET/Sep/202223/9 dated 22/09/2022 of Norms Committee - IV for the year 2022-23 was held on 22/09/2022 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives  | Department                                  |
|-------|------------------------------------------|---------------------------------------------|
| 1     | ASHOK KANODIA, Deputy DGFT               | Directorate General of Foreign Trade, Delhi |
| 2     | CHETAN JAGGARWAL, FTDO                   | Directorate General of Foreign Trade, Delhi |
| 3     | NAND Lal, Technical Authority            | Technical Consultant, DGFT                  |
| 4     | SHAISH KUMAR, Technical Authority        | Technical Consultant, DGFT                  |
| 5     | DINESHNARAIN MATHUR, Technical Authority | Technical Consultant, DGFT                  |

**Case Details and Decision(s):**

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| Case No.                                                                                                                                                                                                                                                               | 1 / NC/4/MEET/Sep/202223/9                 |
| Case Status                                                                                                                                                                                                                                                            | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                             | ANJANI TECHNOPLAST LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                         | 018405000040AM12                           |
| RA File Number                                                                                                                                                                                                                                                         | 052304000044 AM12                          |
| Licence No and Date                                                                                                                                                                                                                                                    | 0510289648/04/05/2011                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 20.05.2011 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                        | 2 / NC/4/MEET/Sep/202223/9                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                      | OMNI IMPEX PRIVATE LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                  | 018305001046AM19                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                  | 039504000636 AM16                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                             | 0310801210/18/12/2015                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 08.04.2022 followed by a reminder on 15.06.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022).</p> |                                            |

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| Case No.                                                                                                                                        | 3 / NC/4/MEET/Sep/202223/9                 |
| Case Status                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                      | VANSHI CHEMICALS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                         | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                  | 018305001041AM19                           |
| RA File Number                                                                                                                                  | 039504000050 AM17                          |
| Licence No and Date                                                                                                                             | 0310804135/25/04/2016                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to call the firm for a Personal hearing</p> |                                            |

alongwith sample. Hence, the committee decided to defer the case.

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| Case No.                                                                                                                                                                                                                | 4 / NC/4/MEET/Sep/202223/9                 |
| Case Status                                                                                                                                                                                                             | Case Rejected                              |
| Party Name                                                                                                                                                                                                              | RALLIS INDIA LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                 | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                          | 018305000295AM19                           |
| RA File Number                                                                                                                                                                                                          | 039504001017 AM18                          |
| Licence No and Date                                                                                                                                                                                                     | 0310820163/27/03/2018                      |
| Norms Committee Decision:                                                                                                                                                                                               |                                            |
| The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.01.2019 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply |                                            |

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| Case No.                                                                                                                                                                                                                   | 5 / NC/4/MEET/Sep/202223/9                 |
| Case Status                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                 | UNITOP CHEMICALS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                             | 018305000301AM19                           |
| RA File Number                                                                                                                                                                                                             | 039504000047 AM19                          |
| Licence No and Date                                                                                                                                                                                                        | 0310820659/25/04/2018                      |
| Norms Committee Decision:                                                                                                                                                                                                  |                                            |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/09 dated 22.09.2022                                                 |                                            |
| 1. Complete technical details as per annexure to appendix 4E.                                                                                                                                                              |                                            |
| Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 29.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case |                                            |

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| Case No. | 6 / NC/4/MEET/Sep/202223/9 |
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| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | UNITOP CHEMICALS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM REVIW00002457AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 039504000521 AM19                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0310823260/24/08/2018                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/10 dated 06.10.2022</p> <p>1. Detail composition of export item no. 4</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 07.10.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                         | 7 / NC/4/MEET/Sep/202223/9                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                       | PARAMOUNT MINERALS AND CHEMICAL LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                          | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                   | 018305001055AM19                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                   | 039504000566 AM19                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                              | 0310824015/26/09/2018                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 28.07.2021 followed by a reminder on 29.04.2022 and on 15.06.2022 Hence, the Committee decided to defer the case. (Reminder letter issued on 29.07.2022).</p> |                                            |

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| Case No.                | 8 / NC/4/MEET/Sep/202223/9                          |
| Case Status             | Case Approved                                       |
| Party Name              | SINGHANIA ALU FOIL CONTAINERS MANUFACTURING COMPANY |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022          |
| HQ File Number          | 018305001067AM19                                    |
| RA File Number          | 052404000396 AM19                                   |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                             | 0510408158/18/10/2018 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and decided to ratify the norms as under:-</p> <p><b>Export Item:</b> Grease Proof Paper Bags (38 GSM)</p> <p><b>Qty:</b> 46364.0 Kg</p> <p><b>Import Item:</b> Grease Proof Paper (38 GSM)</p> <p><b>Qty:</b> 48218.56 Kg</p> <p>RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE</p> |                       |

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| Case No.                                                                                                                                                                 | 9 / NC/4/MEET/Sep/202223/9                 |
| Case Status                                                                                                                                                              | Case Approved                              |
| Party Name                                                                                                                                                               | AIRO LAM LIMITED                           |
| Meeting Number and Date                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                           | 018305001161AM19                           |
| RA File Number                                                                                                                                                           | 082404000171 AM19                          |
| Licence No and Date                                                                                                                                                      | 0810144409/28/01/2019                      |
| <p>Norms Committee Decision:</p> <p>SION is already published vide Public notice 24/2015-20 dated 07.10.2020. Committee decided to clear the case as per above SION.</p> |                                            |

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| Case No.                                                                                                                                                   | 10 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                 | VIDHI SPECIALTY FOOD INGREDIENTS LIMITED   |
| Meeting Number and Date                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                             | HQRNORM REVIW00343004AM22                  |
| RA File Number                                                                                                                                             | 039504001336 AM19                          |
| Licence No and Date                                                                                                                                        | 0310828341/15/04/2019                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to call the firm for a Personal hearing along with</p> |                                            |

sample. Hence, the committee decided to defer the case.

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| Case No.                                                                                                                                                                                                                                                                   | 11 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                | Case Withdrawn                             |
| Party Name                                                                                                                                                                                                                                                                 | GREENLEAF EXTRACTIONS PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                             | 018305000127AM20                           |
| RA File Number                                                                                                                                                                                                                                                             | 102404000011 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                        | 1010060182/21/05/2019                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and decided that in compliance with policy circular No. 5(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, RA may take necessary action.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                 | 12 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                               | UNITOP CHEMICALS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                           | 018305000202AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                           | 039504000248 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                      | 0310829836/21/06/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the D/L issued to the firm dated 15.07.2021 followed by a reminder on 13.12.2021 and on 13.05.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 29.09.2022).</p> |                                            |

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| Case No.       | 13 / NC/4/MEET/Sep/202223/9                |
| Case Status    | Case Rejected                              |
| Party Name     | ATUL LIMITED                               |
| Meeting Number | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |

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| and Date                                                                                                                                                                                                                |                       |
| HQ File Number                                                                                                                                                                                                          | 018305000426AM20      |
| RA File Number                                                                                                                                                                                                          | 082404000179 AM20     |
| Licence No and Date                                                                                                                                                                                                     | 0810146345/15/10/2019 |
| Norms Committee Decision:                                                                                                                                                                                               |                       |
| The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply |                       |

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| Case No.                                                                                                                                                                                                                   | 14 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                 | N. RANGA RAO & SONS PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                             | 018305000446AM20                           |
| RA File Number                                                                                                                                                                                                             | 072404000146 AM20                          |
| Licence No and Date                                                                                                                                                                                                        | 0710115594/24/10/2019                      |
| Norms Committee Decision:                                                                                                                                                                                                  |                                            |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/10 dated 06.10.2022                                                 |                                            |
| 1. Information of quantity of export in numbers                                                                                                                                                                            |                                            |
| Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 07.10.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case |                                            |

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| Case No.                                                                                                               | 15 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                            | Case Deferred                              |
| Party Name                                                                                                             | ONEST LIMITED                              |
| Meeting Number and Date                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                         | 018305000455AM20                           |
| RA File Number                                                                                                         | 039404000601 AM20                          |
| Licence No and Date                                                                                                    | 0310832561/01/11/2019                      |
| Norms Committee Decision:                                                                                              |                                            |
| The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished |                                            |

the information against the DL issued to the firm dated 15.07.2021 followed by a reminder on 24.03.2022 and on 01.06.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 29.09.2022 ).

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| Case No.                                                                                                                                                                                                                                                                                                                                                              | 16 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                            | ONEST LIMITED                              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                               | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                        | 018305000490AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                        | 039404000669 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                   | 0310832964/22/11/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 15.07.2021 followed by a reminder on 01.06.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 29.09.2022).</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 17 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | UNITOP CHEMICALS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM REVIW00002456AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 039504000864 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0310833195/04/12/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/10 dated 06.10.2022</p> <ol style="list-style-type: none"> <li>1. Blend ration for different input for export item no. 12.</li> <li>2. Chemical reaction with molecular weight for manufacturing of export item no. 12.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 07.10.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                          | 18 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                       | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                        | KIM CHEMICALS LTD                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                    | 018305000506AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                    | 039404000543 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                               | 0310833220/04/12/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 28.09.2020. Hence, the Committee decided to defer the case. ( Reminder letter to be issued on 29.09.2022).</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                          | 19 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                        | RAAH HOME SOLUTIONS LLP                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                    | 018305000522AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                    | 039504000898 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                               | 0310833339/11/12/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 09.10.2020 followed by a reminder on 15.07.2021 and on 15.06.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022).</p> |                                            |

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| Case No.                | 20 / NC/4/MEET/Sep/202223/9                |
| Case Status             | Case Deferred                              |
| Party Name              | CAMBAY FOODPAC LLP                         |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number          | 018305000573AM20                           |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                | 522404000055 AM20     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                           | 5210043281/24/12/2019 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 09.10.2020 followed by reminder on 28.07.2021. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022).</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                         | 21 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                       | CAMBAY FOODPAC LLP                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                          | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                   | 018305000621AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                   | 522404000060 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                              | 5210043295/08/01/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 09.10.2020 followed by a reminder on 28.07.2021 . Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022).</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                          | 22 / NC/4/MEET/Sep/202223/9                  |
| Case Status                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                                |
| Party Name                                                                                                                                                                                                                                                                                                                                                                        | GLOBUS INTERNATIONAL COATERS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                           | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022   |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                    | 018305000647AM20                             |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                    | 039404000857 AM20                            |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                               | 0310834295/17/01/2020                        |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 01.06.2022 followed by a reminder on 30.06.2022 and on 18.08.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022).</p> |                                              |

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| Case No.                                                                                                                                                                                                                                                                                                                                               | 23 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                             | ARCL ORGANICS LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                         | 018305000652AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                         | 022404000171 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                    | 0210209713/24/01/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and noted that firm has furnished against the hard copy letter issued on 13.12.2021 followed by a reminder on 01.06.2022 and on 13.07.2022. Hence, the committee decided to defer the case. (Reminder letter to be issued on 29.09.2022)</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                               | 24 / NC/4/MEET/Sep/202223/9                   |
| Case Status                                                                                                                                                                                                                                                            | Case Rejected                                 |
| Party Name                                                                                                                                                                                                                                                             | TEX YEAR INDUSTRIAL ADHESIVES PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022    |
| HQ File Number                                                                                                                                                                                                                                                         | 018305000673AM20                              |
| RA File Number                                                                                                                                                                                                                                                         | 039504001054 AM20                             |
| Licence No and Date                                                                                                                                                                                                                                                    | 0310834575/31/01/2020                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 31.07.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply</p> |                                               |

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|-------------------------|--------------------------------------------|
| Case No.                | 25 / NC/4/MEET/Sep/202223/9                |
| Case Status             | Case Deferred                              |
| Party Name              | VIDHI SPECIALTY FOOD INGREDIENTS LIMITED   |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number          | 018305000681AM20                           |
| RA File Number          | 039504001066 AM20                          |

|                                                                                                                                                                                                                                                                                                                                                        |                       |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                                    | 0310834679/06/02/2020 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and noted that firm has furnished against the hard copy letter issued on 13.12.2021 followed by a reminder on 01.06.2022 and on 18.08.2022. Hence, the committee decided to defer the case. (Reminder letter to be issued on 29.09.2022)</p> |                       |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 26 / NC/4/MEET/Sep/202223/9                |
| Case Status             | Case Approved                              |
| Party Name              | SAINT-GOBAIN INDIA PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number          | 018305000683AM20                           |
| RA File Number          | 042404000174 AM20                          |
| Licence No and Date     | 0410166506/06/02/2020                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

**Item of Export**

| Sl. No. | Description of Item               | Quantity |
|---------|-----------------------------------|----------|
|         |                                   | -        |
| 1.      | Magnetran Coated Float Glass (AG) | 1 MT     |
|         | -                                 |          |

**Items of Import:**

| Sl.No | Description of Item               | Quantity recommended per MT of export |
|-------|-----------------------------------|---------------------------------------|
| 1     | Silica Sand                       | 908.67 kg.                            |
| 2     | Soda Ash (Sodium Carbonate Dense) | 275 Kg.                               |
| 3.    | Dolomite                          | 224.9                                 |

|     |                                             |                                                           |
|-----|---------------------------------------------|-----------------------------------------------------------|
| 4   | Sodium Sulphate                             | 11 Kg.                                                    |
| 5   | Iron Oxide                                  | 2 Kg.                                                     |
| 6   | Nickel Oxide                                | 0.62 Kg.                                                  |
| 7   | Cobalt Oxide                                | 0. 17 Kg.                                                 |
| 8.  | Selenium                                    | 0.007 Kg.                                                 |
| 9.  | PMMA Base Interlevant powder                | 0.04609 Kg.                                               |
| 10  | Furnace Oil                                 | As per H.B. Procedure- General Note for Fuel<br>5% of FOB |
| 11  | Aluminium foil                              | As per packing policy                                     |
| 12  | Nickle Chromoum (Targets Solid molded form) | 0.0616 kg                                                 |
| 13  | Titanium (Targets Solid molded form)        | 0.0002 kg                                                 |
| 14  | Niobium (Targets solid casted form)         | 0.0002 kg                                                 |
| 15. | Silver(Targets solid casted form)           | 0.0736 kg                                                 |
| 16  | Silicon Aluminium                           | 0.0911 kg                                                 |
| 17  | Titanium Oxide (Targets)                    | 0.0003 kg                                                 |
| 18  | Wood: Wood Pine                             | As per packing policy                                     |
| 19  | Unit Clay Tyvek (Bentonite)                 | As per packing policy                                     |
| 20  | Cargo Dry                                   | As per packing policy                                     |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                               | 27 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                            | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                             | KIRI INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                         | 018305000792AM21                           |
| RA File Number                                                                                                                                                                                                                                                         | 082404000410 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                    | 0810147538/20/03/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 06.08.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply</p> |                                            |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                               | 28 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                            | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                             | CAMBAY TECHNOPACK PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                         | 018305000797AM21                           |
| RA File Number                                                                                                                                                                                                                                                         | 522404000082 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                    | 5210043381/16/04/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 17.06.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply</p> |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 29 / NC/4/MEET/Sep/202223/9                |
| Case Status             | Case Rejected                              |
| Party Name              | C L GUPTA EXPORTS LIMITED                  |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number          | 018305000838AM21                           |
| RA File Number          | 052304000015 AM21                          |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                    | 0510414183/15/05/2020 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 17.06.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply</p> |                       |

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| Case No.                                                                                                                                                                                                                                                               | 30 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                            | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                             | WILLOWOOD CHEMICALS PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                         | 018305000851AM21                           |
| RA File Number                                                                                                                                                                                                                                                         | 022404000006 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                    | 0210209878/19/05/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 17.06.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply</p> |                                            |

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|--------------------------------------------------------------------------------------------|--------------------------------------------|-------------|----------|
| Case No.                                                                                   | 31 / NC/4/MEET/Sep/202223/9                |             |          |
| Case Status                                                                                | Case Approved                              |             |          |
| Party Name                                                                                 | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED |             |          |
| Meeting Number and Date                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |             |          |
| HQ File Number                                                                             | 018305000868AM21                           |             |          |
| RA File Number                                                                             | 052404000072 AM21                          |             |          |
| Licence No and Date                                                                        | 0510414300/02/06/2020                      |             |          |
| Norms Committee Decision:                                                                  |                                            |             |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                            |             |          |
| Export Item                                                                                | Quantity                                   | Import item | Quantity |

|                                                                                                       |             |                                            |            |
|-------------------------------------------------------------------------------------------------------|-------------|--------------------------------------------|------------|
| BISPYRIBAC SODIUM 40% SC<br>(40%W/V)                                                                  | 20650.00 Kg | BISPYRIBAC SODIUM TECHNICAL<br>98% MINIMUM | 7541.00 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |             |                                            |            |

|                                                                                                       |                                            |                                     |          |
|-------------------------------------------------------------------------------------------------------|--------------------------------------------|-------------------------------------|----------|
| Case No.                                                                                              | 32 / NC/4/MEET/Sep/202223/9                |                                     |          |
| Case Status                                                                                           | Case Approved                              |                                     |          |
| Party Name                                                                                            | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED |                                     |          |
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |                                     |          |
| HQ File Number                                                                                        | 018305000870AM21                           |                                     |          |
| RA File Number                                                                                        | 052404000073 AM21                          |                                     |          |
| Licence No and Date                                                                                   | 0510414302/02/06/2020                      |                                     |          |
| Norms Committee Decision:                                                                             |                                            |                                     |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                            |                                     |          |
| Export Item                                                                                           | Quantity                                   | Import item                         | Quantity |
| PENDIMETHALIN 50% EC                                                                                  | 1 Kg                                       | PENDIMETHALIN TECHNICAL 95% MINIMUM | 0.510 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                            |                                     |          |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 33 / NC/4/MEET/Sep/202223/9                |
| Case Status               | Case Approved                              |
| Party Name                | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number            | 018305000940AM21                           |
| RA File Number            | 052404000130 AM21                          |
| Licence No and Date       | 0510414540/03/07/2020                      |
| Norms Committee Decision: |                                            |

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                          | Quantity | Import item                        | Quantity |
|--------------------------------------|----------|------------------------------------|----------|
| PYRIPROXYFEN 10% EC                  | 1 Kg     | PYRIPROXYFEN TECHNICAL 95% MINIMUM | 0.107 Kg |
| PYRIPROXYFEN 10% + BIFENTHRIN 10% EC | 1 Kg     | PYRIPROXYFEN TECHNICAL 95% MINIMUM | 0.107 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                                                                                                                                                                                                                                                                                                                                                                                         |                                            |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                | 34 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                              | PAREKH INDUSTRIES LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                 | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                          | 018305000944AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                          | 039504000197 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                     | 0310837038/06/07/2020                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case in presence of technical experts and it was noted that the firm has not furnished information against the DL issued to the firm dt. 24.03.2022 followed by reminder on 29.04.2022, 01.06.2022 and on 30.06.2022. Hence the committee decided to defer the case. ( Reminder letter to be issued on 23.09.2022)</p> |                                            |

|                                  |                                            |
|----------------------------------|--------------------------------------------|
| Case No.                         | 35 / NC/4/MEET/Sep/202223/9                |
| Case Status                      | Case Deferred                              |
| Party Name                       | ANANTA MEDICARE LIMITED                    |
| Meeting Number and Date          | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                   | 018305000998AM21                           |
| RA File Number                   | 052304000112 AM21                          |
| Licence No and Date              | 0510414801/31/07/2020                      |
| <p>Norms Committee Decision:</p> |                                            |

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 01.06.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022).

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| Case No.                                                                                                                                                                                                                                                                           | 36 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                         | FRESENIUS KABI ONCOLOGY LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                     | 018305001009AM21                           |
| RA File Number                                                                                                                                                                                                                                                                     | 052304000111 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                | 0510414870/11/08/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                          |                                            |
| The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 01.06.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022). |                                            |

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| Case No.                                                                                                                                                                                         | 37 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                      | Case Deferred                              |
| Party Name                                                                                                                                                                                       | HERANBA INDUSTRIES LIMITED                 |
| Meeting Number and Date                                                                                                                                                                          | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                   | 018305001059AM21                           |
| RA File Number                                                                                                                                                                                   | 039404000405 AM21                          |
| Licence No and Date                                                                                                                                                                              | 0310838165/09/09/2020                      |
| Norms Committee Decision:                                                                                                                                                                        |                                            |
| The Committee considered the case as per agenda and noted that the norms applied by the firm do not match the chemistry given by the firm. Hence, the committee decided to call the Firm for PH. |                                            |

|             |                                                  |
|-------------|--------------------------------------------------|
| Case No.    | 38 / NC/4/MEET/Sep/202223/9                      |
| Case Status | Case Rejected                                    |
| Party Name  | MATANGI INDUSTRIES LIMITED LIABILITY PARTNERSHIP |

|                                                                                                                                                                                                                                                                 |                                            |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Meeting Number and Date                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                  | 018305001071AM21                           |
| RA File Number                                                                                                                                                                                                                                                  | 082404000173 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                             | 0810148547/14/09/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 09.10.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply</p> |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                  |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 39 / NC/4/MEET/Sep/202223/9                      |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                                    |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | MATANGI INDUSTRIES LIMITED LIABILITY PARTNERSHIP |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022       |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 018305001074AM21                                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 082404000177 AM21                                |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0810148561/15/09/2020                            |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/10 dated 06.10.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 07.10.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                                  |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 40 / NC/4/MEET/Sep/202223/9                |
| Case Status               | Case Deferred                              |
| Party Name                | VIDHI SPECIALTY FOOD INGREDIENTS LIMITED   |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number            | 018305001079AM21                           |
| RA File Number            | 039504000372 AM21                          |
| Licence No and Date       | 0310838339/17/09/2020                      |
| Norms Committee Decision: |                                            |

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.05.2022 followed by a reminder on 30.06.2022 and on 18.08.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022).

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 41 / NC/4/MEET/Sep/202223/9                      |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                                    |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | MATANGI INDUSTRIES LIMITED LIABILITY PARTNERSHIP |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022       |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 018305001081AM21                                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 082404000183 AM21                                |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0810148585/17/09/2020                            |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 29.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                                  |

|                                                                                                                                                                                                                                                                                        |                                            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                               | 42 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                             | BODAL CHEMICALS LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                         | 018305001083AM21                           |
| RA File Number                                                                                                                                                                                                                                                                         | 082404000182 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                    | 0810148588/17/09/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> |                                            |

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 29.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

|                                                                                                       |                                            |                           |          |
|-------------------------------------------------------------------------------------------------------|--------------------------------------------|---------------------------|----------|
| Case No.                                                                                              | 43 / NC/4/MEET/Sep/202223/9                |                           |          |
| Case Status                                                                                           | Case Approved                              |                           |          |
| Party Name                                                                                            | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED |                           |          |
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |                           |          |
| HQ File Number                                                                                        | 018305001098AM21                           |                           |          |
| RA File Number                                                                                        | 052404000298 AM21                          |                           |          |
| Licence No and Date                                                                                   | 0510415316/25/09/2020                      |                           |          |
| Norms Committee Decision:                                                                             |                                            |                           |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                            |                           |          |
| Export Item                                                                                           | Quantity                                   | Import item               | Quantity |
| AZOXYSTROBIN 25% SC                                                                                   | 1 Kg                                       | AZOXYSTROBIN TECH 98% MIN | 0.255 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                            |                           |          |

|                                                                                                            |                                            |             |          |
|------------------------------------------------------------------------------------------------------------|--------------------------------------------|-------------|----------|
| Case No.                                                                                                   | 44 / NC/4/MEET/Sep/202223/9                |             |          |
| Case Status                                                                                                | Case Approved                              |             |          |
| Party Name                                                                                                 | GALAXY SURFACTANTS LTD                     |             |          |
| Meeting Number and Date                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |             |          |
| HQ File Number                                                                                             | 018305001103AM21                           |             |          |
| RA File Number                                                                                             | 039404000299 AM21                          |             |          |
| Licence No and Date                                                                                        | 0310838495/28/09/2020                      |             |          |
| Norms Committee Decision:                                                                                  |                                            |             |          |
| The committee considered the case as per agenda and decided to ratify the norms on repeat basis as under:- |                                            |             |          |
| Export Item                                                                                                | Quantity                                   | Import item | Quantity |

|                                                                                                                                                                                                                                                                                                                  |      |                                                                    |                       |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|--------------------------------------------------------------------|-----------------------|
| Sodium Lauryl Ether Sulphate (1 Mole) (Active Matter 70%) Active Matter range =69% - 71%, Average = 70 %( PACKING MATERIAL: - Packed in HDPE carboys made out of HDPE Granules. Each carboys containing 220 Kgs Nt. Wt. & 9.4 Kg Tare Wt. Net content of HDPE Granules contained in 256364 Carboys = 269181Kgs.) | 1 Kg | Lauryl Alcohol (C1214)/Fatty Alcohol(1214)/Lauryl Myristyl Alcohol | 0.371 Kg              |
|                                                                                                                                                                                                                                                                                                                  |      | Ethylene Oxide                                                     | 0.097 Kg              |
|                                                                                                                                                                                                                                                                                                                  |      | Citric Acid                                                        | 0.005 Kg              |
|                                                                                                                                                                                                                                                                                                                  |      | HDPE Granules                                                      | As per Packing Policy |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                                                                                                                                                                                                                                    |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                           | 45 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                        | Case Withdrawn                             |
| Party Name                                                                                                                                                                                                                         | PRAKSONS EXTRACTS INDIA PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                            | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                     | 018305001134AM21                           |
| RA File Number                                                                                                                                                                                                                     | 072404000167 AM21                          |
| Licence No and Date                                                                                                                                                                                                                | 0710117121/09/10/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                          |                                            |
| The committee considered the case as per agenda and decided that in compliance with policy circular No. 5(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, RA may take necessary action. |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 46 / NC/4/MEET/Sep/202223/9                |
| Case Status               | Case Approved                              |
| Party Name                | ATUL LIMITED                               |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number            | 018305001135AM21                           |
| RA File Number            | 082404000220 AM21                          |
| Licence No and Date       | 0810148768/09/10/2020                      |
| Norms Committee Decision: |                                            |

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                                                              | Quantity | Import item                      | Quantity |
|------------------------------------------------------------------------------------------|----------|----------------------------------|----------|
| 2,4-D 2-Ethyl hexyl ester Tech (2,4-Dichlorophenoxyacetic acid 2 Ethyl hexyl ester Tech) | 1 Kg     | Phenol                           | 0.401 Kg |
|                                                                                          |          | Mono Chloro Acetic Acid          | 0.400 Kg |
|                                                                                          |          | 2 Ethyl Hexanol                  | 0.434 Kg |
|                                                                                          |          | Toluene                          | 0.140 Kg |
|                                                                                          |          | Caustic soda                     | 0.337 Kg |
|                                                                                          |          | Chlorine                         | 0.610 Kg |
|                                                                                          |          | PTSA (Para Toluene Sulphonamide) | 0.002 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                                                                                                                                                                                     |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                            | 47 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                         | Case Rejected                              |
| Party Name                                                                                                                                                                          | BLUE MOON FRAGRANCES                       |
| Meeting Number and Date                                                                                                                                                             | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                      | 018305001146AM21                           |
| RA File Number                                                                                                                                                                      | 022404000092 AM21                          |
| Licence No and Date                                                                                                                                                                 | 0210210159/16/10/2020                      |
| Norms Committee Decision:                                                                                                                                                           |                                            |
| The committee considered the case as per agenda and noted that there is no correlation can be made between import and export item. Hence, the committee decided to reject the case. |                                            |

|          |                             |
|----------|-----------------------------|
| Case No. | 48 / NC/4/MEET/Sep/202223/9 |
|----------|-----------------------------|

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                                    |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | MATANGI INDUSTRIES LIMITED LIABILITY PARTNERSHIP |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022       |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 018305001154AM21                                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 082404000199 AM21                                |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0810148873/23/10/2020                            |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 29.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                                  |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 49 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | CAMBAY TECHNOPACK PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 018305001171AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 522404000066 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 5210043584/02/11/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/10 dated 06.10.2022</p> <p>1. Complete specification for the export item.</p> <p>2. GSM of Import items and to indicate exact item/s of import with specification, taking into consideration of export description Printed carton of paper Board.</p> <p>3. Reason for importing Low Density Polyethylene when the export item is simply a Printed carton of paper Board.</p> <p>4. Complete calculation of requirement of raw material/s giving wastage separately and also to fill 4 E annexure with indigenous items of the application.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 07.10.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 50 / NC/4/MEET/Sep/202223/9                |
| Case Status             | Case Approved                              |
| Party Name              | SAINT-GOBAIN INDIA PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number          | 018305001174AM21                           |
| RA File Number          | 042404000120 AM21                          |
| Licence No and Date     | 0410167217/03/11/2020                      |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to take cue from SION A 3028 and ratify the norms as under:-

**Item of Export**

| Sl. No. | Description of Item          | Quantity |
|---------|------------------------------|----------|
|         |                              | -        |
| 1.      | Magnetran Coated Float Glass | 1 MT     |
|         | -                            | -        |

**Item of Import**

| Sl.No    | Description of Item               | Quantity recommended per MT of export |
|----------|-----------------------------------|---------------------------------------|
| 1        | Silica Sand                       | 908.67 kg.                            |
| 2        | Soda Ash (Sodium Carbonate Dense) | 275 Kg.                               |
| 3.       | Dolomite                          | 224.9                                 |
| <u>4</u> | Sodium Sulphate                   | 11 Kg.                                |
| <u>5</u> | Iron Oxide                        | 2 Kg.                                 |

|    |                                                      |                                                        |
|----|------------------------------------------------------|--------------------------------------------------------|
| 6  | Nickel Oxide                                         | 0.62 Kg.                                               |
| 7  |                                                      | 0. 17 Kg.                                              |
|    | Cobalt Oxide                                         |                                                        |
| 8. | Selenium                                             | 0.007 Kg.                                              |
| 9. | PMMA Base Interlevant powder                         | 0.04609 Kg.                                            |
| 10 | Furnace Oil                                          | As per H.B. Procedure- General Note for Fuel 5% of FOB |
| 11 | Aluminium foil                                       | As per packing policy                                  |
| 12 | Nickle Chromoum (Targets Solid molded form)          | 0.0006930 kg                                           |
| 13 | Titanium (Targets Solid molded form)                 | 0.00203 kg                                             |
| 14 | Niobium (Targets solid casted form)                  | 0.0007320 kg                                           |
| 15 | Silicon Aluminium                                    | 0.0486970kg                                            |
| 16 | Titanium Oxide (Targets)                             | 0.0001305 kg                                           |
| 17 | Wood: Wood Pine                                      | As per packing policy                                  |
| 18 | Unit Clay Tyvek (Bentonite)                          | As per packing policy                                  |
| 19 | Cargo Dry                                            | As per packing policy                                  |
| 20 | Zinc Aluminium (Targets Soild Casted Form)           | 0.0000464 kg                                           |
| 21 | Rotary Niobium (Targets Soild Casted Form)           | 0.0230223 kg                                           |
| 22 | Zinc Oxide(Targets Soild Casted Form)                | 0.0003585 kg                                           |
| 23 | Titanium Zirconium Oxide (Targets Solid molded form) | 0.0015772 kg                                           |

|                                                                                                       |                                                |              |
|-------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------|
| 24                                                                                                    | Silicon Zirconium (Targets Soild Casted Form)  | 0.0004163 kg |
| 25                                                                                                    | Zinc Tin (Targets Soild Casted Form)           | 0.0003850 kg |
| 26                                                                                                    | Titanium Zirconium (Targets Solid molded form) | 0.0000455 kg |
| 27                                                                                                    | Carbon (Targets Solid Form)                    | 0.0000063 kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                                |              |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                       | 51 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                    | Case Rejected                              |
| Party Name                                                                                                                                                                                                                     | CAMBAY TECHNOPACK PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                        | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                 | 018305001176AM21                           |
| RA File Number                                                                                                                                                                                                                 | 522404000067 AM21                          |
| Licence No and Date                                                                                                                                                                                                            | 5210043585/03/11/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                      |                                            |
| The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 30.12.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply |                                            |

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| Case No.                                                                                                                                                                                                                       | 52 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                    | Case Rejected                              |
| Party Name                                                                                                                                                                                                                     | INDOTAN CHEMICALS LTD                      |
| Meeting Number and Date                                                                                                                                                                                                        | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                 | 018305001182AM21                           |
| RA File Number                                                                                                                                                                                                                 | 022404000101 AM21                          |
| Licence No and Date                                                                                                                                                                                                            | 0210210198/05/11/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                      |                                            |
| The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 30.12.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply |                                            |

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| Case No.                                                                                                                                                                                                                                                               | 53 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                            | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                             | ARCL ORGANICS LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                         | 018305001196AM21                           |
| RA File Number                                                                                                                                                                                                                                                         | 022404000098 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                    | 0210210206/10/11/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 30.12.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply</p> |                                            |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                               | 54 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                            | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                             | INDOTAN CHEMICALS LTD                      |
| Meeting Number and Date                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                         | 018305001197AM21                           |
| RA File Number                                                                                                                                                                                                                                                         | 022404000104 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                    | 0210210208/10/11/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 30.12.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply</p> |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 55 / NC/4/MEET/Sep/202223/9                |
| Case Status             | Case Deferred                              |
| Party Name              | KR LIFESCIENCES PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number          | 018305001216AM21                           |
| RA File Number          | 022404000107 AM21                          |
| Licence No and          | 0210210224/18/11/2020                      |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                                                                                                                           |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and noted that firm has furnished against the hard copy letter issued on 30.06.2022 followed by a reminder on 13.07.2022. Hence, the committee decided to defer the case. (Reminder letter issued on 29.09.2022)</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                     | 56 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                   | ARCL ORGANICS LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                               | 018305001217AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                               | 022404000108 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                          | 0210210225/18/11/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and noted that firm has furnished against the hard copy letter issued on 30.06.2022 followed by reminder on 13.07.2022. Hence, the committee decided to defer the case. (Reminder letter issued on 29.09.2022)</p> |                                            |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 57 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | RISHABH METALS & CHEMICALS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00232462AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 039504000556 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0310839758/26/11/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 29.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 58 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | INDIA PESTICIDES LIMITED.                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00033539AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 06AA04002110 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0611000004/08/12/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 29.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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|--------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|----------------------|
| Case No.                                                                                                                 | 59 / NC/4/MEET/Sep/202223/9                |                      |
| Case Status                                                                                                              | Case Approved                              |                      |
| Party Name                                                                                                               | STIC ON PAPERS PRIVATE LIMITED             |                      |
| Meeting Number and Date                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |                      |
| HQ File Number                                                                                                           | HQRNORM APPLY 00035540AM21                 |                      |
| RA File Number                                                                                                           | 09AA04002679 AM21                          |                      |
| Licence No and Date                                                                                                      | 0911000009/10/12/2020                      |                      |
| Norms Committee Decision:                                                                                                |                                            |                      |
| The committee considered the case as per agenda and decided to take cue from SION A 2866 and ratify the norms as under:- |                                            |                      |
| Export Item Name: SELF ADHESIVE PAPER (165 GSM +/- 10%) Semi-Gloss                                                       |                                            |                      |
| Quantity: 2600,000.0 Sq. Mt                                                                                              |                                            |                      |
| Import Items:                                                                                                            |                                            |                      |
| S.No.                                                                                                                    | Item Description                           | Quantity recommended |

|    |                                                                                  |                                                                                         |
|----|----------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|
| 1. | Coated one side paper-80 GSM +/- 10%- various widths                             | 2704,000.0 Sq. Mt                                                                       |
| 2. | Release Base Paper - Various Colours- 60 GSM +/- 10% - Glassine - various widths | 2704,000.0 Sq. Mt                                                                       |
| 3. | ADHESIVE (55% SOLID +/- 10% WATER BASED)                                         | 109,200 Kg                                                                              |
| 4. | Silicon                                                                          | Not allowed, as no past consumption data is given and it is also not mentioned in SION. |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                           | 60 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                         | VIDHI SPECIALTY FOOD INGREDIENTS LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00075770AM21                 |
| RA File Number                                                                                                                                                                                                                                                                     | 03AA04021513 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                | 0311001454/03/02/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                          |                                            |
| The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.07.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022). |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 61 / NC/4/MEET/Sep/202223/9                |
| Case Status               | Case Deferred                              |
| Party Name                | MESO CARBON INDIA PRIVATE LIMITED          |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number            | HQRNORM APPLY 00080987AM21                 |
| RA File Number            | 08AA04008924 AM21                          |
| Licence No and Date       | 0811000623/10/02/2021                      |
| Norms Committee Decision: |                                            |

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 12.10.2021. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022).

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 62 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | PROEC ENERGY LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00081729AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 05AA04030474 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0511001233/11/02/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 29.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                     | 63 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                   | VIDHI SPECIALTY FOOD INGREDIENTS LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00087246AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                               | 03AA04022144 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                          | 0311001789/19/02/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and noted that firm has furnished against the hard copy letter issued on 12.10.2021 followed by reminder on 18.08.2022. Hence, the committee decided to defer the case. (Reminder letter issued on 29.09.2022)</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 64 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HEM CORPORATION PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00097328AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 039404000620 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311002081/04/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 29.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                               | 65 / NC/4/MEET/Sep/202223/9                 |                             |
| Case Status                                                                                                                                            | Case Approved                               |                             |
| Party Name                                                                                                                                             | SUPERLITE JOINTINGS PRIVATE LIMITED         |                             |
| Meeting Number and Date                                                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022  |                             |
| HQ File Number                                                                                                                                         | HQRNORM APPLY 00108393AM21                  |                             |
| RA File Number                                                                                                                                         | 05AA04035732 AM21                           |                             |
| Licence No and Date                                                                                                                                    | 0511001827/22/03/2021                       |                             |
| Norms Committee Decision:                                                                                                                              |                                             |                             |
| The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-                                             |                                             |                             |
| <b>Export Item Name:</b> Non Asbestos Jointing Sheets (containing minimum 19.047% Synthetic rubber, 9.52% Rockwool Mineral Fibers & 3.81% Aramid Pulp) |                                             |                             |
| <b>Qty.:</b> 1000 MT                                                                                                                                   |                                             |                             |
| <b>Import Items</b>                                                                                                                                    |                                             |                             |
| <b>S.No.</b>                                                                                                                                           | <b>Item sought to be imported Duty Free</b> | <b>Quantity recommended</b> |
| 1.                                                                                                                                                     | Synthetic Rubber – NBR (Bale)               | 200 MT                      |

|    |                        |        |
|----|------------------------|--------|
| 2. | Rockwool Mineral Fibre | 100 MT |
| 3. | Aramid Pulp            | 40 MT  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 66 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | INDOGULF CROPSCIENCES LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00112022AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 05AA04041281 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0511001898/23/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 29.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                      | 67 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                   | Case Approved                              |
| Party Name                                                                                                                                                    | GREENLAM INDUSTRIES LIMITED                |
| Meeting Number and Date                                                                                                                                       | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                | HQRNORM APPLY 00114701AM21                 |
| RA File Number                                                                                                                                                | 05AA04042570 AM21                          |
| Licence No and Date                                                                                                                                           | 0511001973/26/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and decided to ratify the norms as under:-</p> <p><b>Export Item:</b></p> |                                            |

| S. No.  | Item Description                                                                                                                       | Quantity (Kg.)                                      |
|---------|----------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------|
| 1 to 26 | Phenolic Backer Laminates (without Barrier and base Paper) thickness 0.5 mm to 18 mm,<br><br>as per application/Advance Authorization. | 1 sq mtr x 1 mm Thickness of wt. 1.45 Kg<br>+/-2.5% |

**Import Items:**

| Sl. No. | Item Description                                                            | Quantity recommended                           |
|---------|-----------------------------------------------------------------------------|------------------------------------------------|
| 1.      | Kraft Paper(60 GSM - 350GSM)<br>(Itchs Code 48044100 48043100<br>&48045100) | 1.033 kg or applied quantity whichever is less |
| 2.      | Phenol                                                                      | 0.457 kg or applied quantity whichever is less |
| 3.      | Methanol                                                                    | 0.308 kg or applied quantity whichever is less |

**Note: 1. The above norms has been worked out on the 1.00 mm thickness with average wt. of 1.45 Kg +/-2.5%**  
**2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft paper to be allowed may be arrived by adopting Formula:**

**AxB/C**

**Where**

**A= Qty. allowed for 1.00 mm thickness of wt. 1.45 Kg +/-2.5%.**

**B= The thickness or wt/sq. meter of Phenolic Backer laminates proposed to be exported.**

**C=Either the Standard thickness of 1.00 mm or the Standard wt.of 1.45 Kg/sq. meter of 1.00 mm thickness.**

**3. It is clarified that the above formula is applicable only in case of Phenolic Backer Laminates (without Barrier and base Paper) having thickness**

**range** **between 0.4**  
**mm to 18 mm.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------|--------------------------------------------|
| Case No.                | 68 / NC/4/MEET/Sep/202223/9                |
| Case Status             | Case Deferred                              |
| Party Name              | CROPNOSYS (INDIA) PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number          | HQRNORM APPLY 00117103AM21                 |
| RA File Number          | 03AA04029928 AM21                          |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311002721/31/03/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/10 dated 06.10.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 07.10.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                   | 69 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                 | UNITOP CHEMICALS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00003734AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                             | 03AA04033370 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                        | 0311003040/05/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 29.04.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022).</p> |                                            |

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| Case No.                                                                                                                                                                                                           | 70 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                         | CRYSTAL CROP PROTECTION LIMITED            |
| Meeting Number and Date                                                                                                                                                                                            | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                     | HQRNORM APPLY 00020410AM22                 |
| RA File Number                                                                                                                                                                                                     | 05AA04002747 AM22                          |
| Licence No and Date                                                                                                                                                                                                | 0511002217/16/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/10 dated 06.10.2022</p> |                                            |

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 07.10.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

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| Case No.                                                                                                                                                                                                                                                                           | 71 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                         | VIDHI SPECIALTY FOOD INGREDIENTS LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00112866AM22                 |
| RA File Number                                                                                                                                                                                                                                                                     | 03AA04020302 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                | 0311004543/11/06/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                          |                                            |
| The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.07.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022). |                                            |

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| Case No.                                                                                                                                                                                                                                                             | 72 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                           | G T Z (INDIA) PVT LTD                      |
| Meeting Number and Date                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                       | HQRNORM APPLY 00131237AM22                 |
| RA File Number                                                                                                                                                                                                                                                       | 02AA04012574 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                  | 0211000887/05/07/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                            |                                            |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/10 dated 06.10.2022                                                                                           |                                            |
| <ol style="list-style-type: none"> <li>1. Chemical name of import item.</li> <li>2. % solid content of both export and import items.</li> <li>3. Material balance on solid content basis.</li> <li>4. Chemical name of electroplating chemical in export.</li> </ol> |                                            |

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 07.10.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

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| Case No.                                                                                                                                                                                                                                                                                                                     | 73 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                   | PAREKH INDUSTRIES LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00133491AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                               | 03AA04019801 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                          | 0311005187/07/07/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                    |                                            |
| The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 11.11.2021 followed by areminder on 01.06.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 29.09.2022). |                                            |

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| Case No.                                                                                                   | 74 / NC/4/MEET/Sep/202223/9                |                                                                      |          |
| Case Status                                                                                                | Case Approved                              |                                                                      |          |
| Party Name                                                                                                 | GALAXY SURFACTANTS LTD                     |                                                                      |          |
| Meeting Number and Date                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |                                                                      |          |
| HQ File Number                                                                                             | HQRNORM APPLY 00139442AM22                 |                                                                      |          |
| RA File Number                                                                                             | 03AA04040408 AM22                          |                                                                      |          |
| Licence No and Date                                                                                        | 0311005394/15/07/2021                      |                                                                      |          |
| Norms Committee Decision:                                                                                  |                                            |                                                                      |          |
| The committee considered the case as per agenda and decided to ratify the norms on repeat basis as under:- |                                            |                                                                      |          |
| Export Item                                                                                                | Quantity                                   | Import item                                                          | Quantity |
| Lauryl Alcohol Ethoxylates with 2 moles of Ethylene Oxide (Galaxy MW 252)                                  | 1 Kg                                       | Lauryl Alcohol C12-14 / Fatty Alcohol C12-14/Lauryl Myristyl Alcohol | 0.684 Kg |
|                                                                                                            |                                            | Ethylene Oxide                                                       | 0.312 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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| Case No.                                                                                                   | 75 / NC/4/MEET/Sep/202223/9                |                                                                      |          |
| Case Status                                                                                                | Case Approved                              |                                                                      |          |
| Party Name                                                                                                 | GALAXY SURFACTANTS LTD                     |                                                                      |          |
| Meeting Number and Date                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |                                                                      |          |
| HQ File Number                                                                                             | HQRNORM APPLY 00139442AM22                 |                                                                      |          |
| RA File Number                                                                                             | 03AA040408 AM22                            |                                                                      |          |
| Licence No and Date                                                                                        | 0311005394/15/07/2021                      |                                                                      |          |
| Norms Committee Decision:                                                                                  |                                            |                                                                      |          |
| The committee considered the case as per agenda and decided to ratify the norms on repeat basis as under:- |                                            |                                                                      |          |
| Export Item                                                                                                | Quantity                                   | Import item                                                          | Quantity |
| Lauryl Alcohol Ethoxylates with 2 moles of Ethylene Oxide (Galaxy MW 252)                                  | 1 Kg                                       | Lauryl Alcohol C12-14 / Fatty Alcohol C12-14/Lauryl Myristyl Alcohol | 0.684 Kg |
|                                                                                                            |                                            | Ethylene Oxide                                                       | 0.312 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE      |                                            |                                                                      |          |

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| Case No.                                                                                                   | 76 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                | Case Approved                              |
| Party Name                                                                                                 | GALAXY SURFACTANTS LTD                     |
| Meeting Number and Date                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                             | HQRNORM APPLY 00141863AM22                 |
| RA File Number                                                                                             | 03AA04048803 AM22                          |
| Licence No and Date                                                                                        | 0311005471/19/07/2021                      |
| Norms Committee Decision:                                                                                  |                                            |
| The committee considered the case as per agenda and decided to ratify the norms on repeat basis as under:- |                                            |

| Export Item                                                                                                                                                                                                                                                                                  | Quantity | Import item                 | Quantity              |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|-----------------------------|-----------------------|
| Lauric Myristic Amido Propyl Amine Oxide ((Active Matter 32 percentage Minimum) PACKING MATERIAL: - Packed in HDPE carboys made out of HDPE Granules. Each carboy containing 200 kgs nt. wt & 8.5 kg tare wt. Net contents of HDPE Granules contained in the 9600 HDPE Carboys = 81600 kgs)) | 1 Kg     | Lauric Acid                 | 0.137 Kg              |
|                                                                                                                                                                                                                                                                                              |          | Myristic Acid               | 0.058 Kg              |
|                                                                                                                                                                                                                                                                                              |          | Dimethyl Amino Propyl Amine | 0.111 Kg              |
|                                                                                                                                                                                                                                                                                              |          | HDPE Granules               | As per Packing Policy |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE                                                                                                                                                                                        |          |                             |                       |

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| Case No.                                                                                                                 | 77 / NC/4/MEET/Sep/202223/9                    |                   |             |
| Case Status                                                                                                              | Case Approved                                  |                   |             |
| Party Name                                                                                                               | KONKAN SPECIALITY POLYPRODUCTS PRIVATE LIMITED |                   |             |
| Meeting Number and Date                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022     |                   |             |
| HQ File Number                                                                                                           | HQRNORM APPLY 00158769AM22                     |                   |             |
| RA File Number                                                                                                           | 072104000462 AM21                              |                   |             |
| Licence No and Date                                                                                                      | 0711001683/10/08/2021                          |                   |             |
| Norms Committee Decision:                                                                                                |                                                |                   |             |
| The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:-               |                                                |                   |             |
| Export Item                                                                                                              | Quantity                                       | Import item       | Quantity    |
| TALC MASTERBATCH(TALC MASTERBATCH - POLYPROPYLENE(PP) Net content 110,000.000 Kgs TALC POWDER Net Content 390,000.000Kg) | 500000.0 Kg                                    | POLYPROPYLENE(PP) | 113300.0 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE                    |                                                |                   |             |

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| Case No. | 78 / NC/4/MEET/Sep/202223/9 |
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| Case Status                                                                                                | Case Approved                              |                               |          |
| Party Name                                                                                                 | COROMANDEL INTERNATIONAL LIMITED           |                               |          |
| Meeting Number and Date                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |                               |          |
| HQ File Number                                                                                             | HQRNORM APPLY 00164100AM22                 |                               |          |
| RA File Number                                                                                             | 039404000640 AM21                          |                               |          |
| Licence No and Date                                                                                        | 0311006215/17/08/2021                      |                               |          |
| Norms Committee Decision:                                                                                  |                                            |                               |          |
| The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:- |                                            |                               |          |
| Export Item                                                                                                | Quantity                                   | Import item                   | Quantity |
| MANCOZEB FORMULATION<br>(MANCOZEB 80% WP)                                                                  | 1 Kg                                       | CARBON DISULFIDE              | 0.433 Kg |
|                                                                                                            |                                            | ETHYLENE DIAMINE (EDA)        | 0.173 Kg |
|                                                                                                            |                                            | SODIUM LIGNO SULPHONATE (SLS) | 0.037 Kg |
|                                                                                                            |                                            | HEXAMINE                      | 0.016 Kg |
|                                                                                                            |                                            | Manganese Sulphate Solution   | 1.540 Kg |
|                                                                                                            |                                            | CAUSTIC SODA LYE              | 0.238 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE      |                                            |                               |          |

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|---------------------------|--------------------------------------------|
| Case No.                  | 79 / NC/4/MEET/Sep/202223/9                |
| Case Status               | Case Approved                              |
| Party Name                | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number            | HQRNORM APPLY 00172446AM22                 |
| RA File Number            | 05AA04071262 AM22                          |
| Licence No and Date       | 0511004376/27/08/2021                      |
| Norms Committee Decision: |                                            |

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                                      | Quantity | Import item                                   | Quantity |
|--------------------------------------------------|----------|-----------------------------------------------|----------|
| PENDIMETHALIN 50 PERCENT<br>EC(QUALITY STANDARD) | 1 Kg     | PENDIMETHALIN TECHNICAL 95<br>PERCENT MINIMUM | 0.510 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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| Case No.                                                                                                                                                                                                                                                                                                                | 80 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                              | CANOPUS WET WIPES PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                 | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00197229AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                          | 07AA04030531 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                     | 0711002023/29/09/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                               |                                            |
| The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 26.10.2021 followed by a reminder on 15.06.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022). |                                            |

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| Case No.                                                                                                                                                 | 81 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                               | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                           | HQRNORM APPLY 00197806AM22                 |
| RA File Number                                                                                                                                           | 05AA04087468 AM22                          |
| Licence No and Date                                                                                                                                      | 0511005084/29/09/2021                      |
| Norms Committee Decision:                                                                                                                                |                                            |
| The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 82 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | CROWN DECOR PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00219039AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 08AA04033010 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0811002931/20/10/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/10 dated 06.10.2022</p> <ol style="list-style-type: none"> <li>1. Complete justification for use of plexi glass film in the manufacture and export of Decorative Laminates Sheets with Barrier Paper, when it has not been given in SION H-68 for the export of Double Side Decorative Laminates with Barrier Paper.</li> <li>b) Calculation for the requirement of plexi glass, as per SION H-68.</li> <li>c) Production / consumption data of plexi glass film used in the Decorative Laminates Sheets with Barrier Paper for the last 3 years duly certified by Chartered Accountant.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 07.10.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                     | 83 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                   | MEGHMANI ORGANICS LIMITED                  |
| Meeting Number and Date                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                               | HQRNORM APPLY 00329170AM22                 |
| RA File Number                                                                                                                                               | 08AX04000298 AM22                          |
| Licence No and Date                                                                                                                                          | 0811003840/24/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda as per agenda and decided to defer the case for further examination.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 84 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | G T Z (INDIA) PVT LTD                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00362324AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 02AX04000156 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0211001997/21/02/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/09 dated 22.09.2022</p> <ol style="list-style-type: none"> <li>1. Chemical name of import item.</li> <li>2. % solid content of both export and import items.</li> <li>3. Material balance on solid content basis.</li> <li>4. Chemical name of electroplating chemical in export.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 29.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                   | 85 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                 | KRISHNA ANTIOXIDANTS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00404093AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                             | 03AX04001881 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                        | 0311013392/28/03/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 29.09.2022).</p> |                                            |

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| Case No.                                                                                                                                                                                                           | 86 / NC/4/MEET/Sep/202223/9                |                    |                       |
| Case Status                                                                                                                                                                                                        | Case Approved                              |                    |                       |
| Party Name                                                                                                                                                                                                         | GALAXY SURFACTANTS LTD                     |                    |                       |
| Meeting Number and Date                                                                                                                                                                                            | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |                    |                       |
| HQ File Number                                                                                                                                                                                                     | HQRNORM APPLY 00409773AM22                 |                    |                       |
| RA File Number                                                                                                                                                                                                     | 03AX04001916 AM22                          |                    |                       |
| Licence No and Date                                                                                                                                                                                                | 0311013520/31/03/2022                      |                    |                       |
| Norms Committee Decision:                                                                                                                                                                                          |                                            |                    |                       |
| The committee considered the case as per agenda and decided to ratify the norms on repeat basis as under:-                                                                                                         |                                            |                    |                       |
| Export Item                                                                                                                                                                                                        | Quantity                                   | Import item        | Quantity              |
| PEG 7 Glyceryl Cocoate(PACKING MATERIAL :- Packed in HDPE carboys made out of HDPE Granules. Each carboys containing 235 Kgs Nt. Wt. & 8.5 Kg Tare Wt. Net content of HDPE Granules contained in 4468 = 47021 Kgs) | 1 Kg                                       | Glycerine          | 0.1570 Kg             |
|                                                                                                                                                                                                                    |                                            | Coconut Fatty Acid | 0.3535 Kg             |
|                                                                                                                                                                                                                    |                                            | Ethylene Oxide     | 0.5330 Kg             |
|                                                                                                                                                                                                                    |                                            | HDPE Granules      | As per packing Policy |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE                                                                                                              |                                            |                    |                       |

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| Case No.                                                                                                                                                                  | 87 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                | GREENLAM INDUSTRIES LIMITED                |
| Meeting Number and Date                                                                                                                                                   | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                            | HQRNORM APPLY 00000662AM23                 |
| RA File Number                                                                                                                                                            | 05AX04000297 AM23                          |
| Licence No and Date                                                                                                                                                       | 0511012331/09/05/2022                      |
| Norms Committee Decision:                                                                                                                                                 |                                            |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022 |                                            |
| 1. Complete technical details as per annexure to appendix 4E.                                                                                                             |                                            |

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 88 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | PROEC ENERGY LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00000694AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 05AX04000373 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0511012434/10/05/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                     | 89 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                  | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                   | SUPERLITE JOINTINGS PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00000882AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                               | 05AX04000319 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                          | 0511012665/19/05/2022                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-</p> <p><b>Export Item Name:</b> Non Asbestos Jointing Sheets (containing minimum 19.047% Synthetic rubber, 9.52% Rockwool Mineral Fibers &amp; 3.81% Aramid Pulp)</p> <p><b>Qty.:</b> 1000 MT</p> <p><b>Import Items:</b></p> |                                            |

| S.No. | Item sought to be imported Duty Free | Quantity recommended |
|-------|--------------------------------------|----------------------|
| 1.    | Synthetic Rubber – NBR (Bale)        | 200 MT               |
| 2.    | Rockwool Mineral Fibre               | 100 MT               |
| 3.    | Aramid Pulp                          | 40 MT                |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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| Case No.                                                                                                                                                                                                                                                                           | 90 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                         | KRISHNA ANTIOXIDANTS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00001033AM23                 |
| RA File Number                                                                                                                                                                                                                                                                     | 03AX04000835 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                | 0311015056/27/05/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                          |                                            |
| The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 22.09.2022). |                                            |

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| Case No.                                                                                                               | 91 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                            | Case Deferred                              |
| Party Name                                                                                                             | KRISHNA ANTIOXIDANTS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                         | HQRNORM APPLY 00001060AM23                 |
| RA File Number                                                                                                         | 03AX04000831 AM23                          |
| Licence No and Date                                                                                                    | 0311015090/30/05/2022                      |
| Norms Committee Decision:                                                                                              |                                            |
| The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished |                                            |

the information against the DL issued to the firm dated 03.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 22.09.2022).

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 92 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | UPL LIMITED                                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00001335AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04000920 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311015447/13/06/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 93 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | ATUL LIMITED                               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00001337AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 08AX04000213 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0811005173/13/06/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 94 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | G T Z (INDIA) PVT LTD                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00001865AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 02AX04000195 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0211002667/05/07/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/10 dated 06.10.2022</p> <ol style="list-style-type: none"> <li>1. Chemical name of import item.</li> <li>2. % solid content of both export and import items.</li> <li>3. Material balance on solid content basis.</li> <li>4. Chemical name of electroplating chemical in export.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 07.10.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                   | 95 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                 | KRISHNA ANTIOXIDANTS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00001962AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                             | 03AX04002148 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                        | 0311016244/11/07/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 22.09.2022).</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 96 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | STERLING AUXILIARIES PVT LTD               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00002077AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04002204 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311016388/15/07/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 97 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | GALAXY SURFACTANTS LTD                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00002109AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04002285 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311016412/18/07/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.    | 98 / NC/4/MEET/Sep/202223/9 |
| Case Status | Case Deferred               |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | INDOGULF CROPS SCIENCES LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00002114AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 05AX04001114 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0511013811/18/07/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 99 / NC/4/MEET/Sep/202223/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | INDOGULF CROPS SCIENCES LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00002117AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 05AX04001121 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0511013823/18/07/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 100 / NC/4/MEET/Sep/202223/9               |
| Case Status             | Case Deferred                              |
| Party Name              | UPL LIMITED                                |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number          | HQRNORM APPLY 00002170AM23                 |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04002291 AM23     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311016484/21/07/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 101 / NC/4/MEET/Sep/202223/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | GALAXY SURFACTANTS LTD                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00002268AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04002421 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311016613/26/07/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022</p> <p>1. Complete technical details as per annexure to appendix 4E.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 102 / NC/4/MEET/Sep/202223/9               |
| Case Status               | Case Deferred                              |
| Party Name                | GALAXY SURFACTANTS LTD                     |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number            | HQRNORM APPLY 00002303AM23                 |
| RA File Number            | 03AX04002433 AM23                          |
| Licence No and Date       | 0311016662/27/07/2022                      |
| Norms Committee Decision: |                                            |

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 22.09.2022).

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| Case No.                                                                                                                                                                                                                                                                           | 103 / NC/4/MEET/Sep/202223/9               |
| Case Status                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                         | GALAXY SURFACTANTS LTD                     |
| Meeting Number and Date                                                                                                                                                                                                                                                            | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00002304AM23                 |
| RA File Number                                                                                                                                                                                                                                                                     | 03AX04002432 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                | 0311016663/27/07/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                          |                                            |
| The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 22.09.2022). |                                            |

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| Case No.                                                                                                                                                                                                                   | 104 / NC/4/MEET/Sep/202223/9               |
| Case Status                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                 | PROEC ENERGY LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number                                                                                                                                                                                                             | HQRNORM APPLY 00002368AM23                 |
| RA File Number                                                                                                                                                                                                             | 05AX04001256 AM23                          |
| Licence No and Date                                                                                                                                                                                                        | 0511014033/29/07/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                  |                                            |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022                                                  |                                            |
| 1. Complete technical details as per annexure to appendix 4E.                                                                                                                                                              |                                            |
| Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case |                                            |

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| Case No.                                                                                              | 105 / NC/4/MEET/Sep/202223/9               |                          |          |
| Case Status                                                                                           | Case Approved                              |                          |          |
| Party Name                                                                                            | HEMANI INDUSTRIES LIMITED                  |                          |          |
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |                          |          |
| HQ File Number                                                                                        | HQRNORM APPLY 00002603AM23                 |                          |          |
| RA File Number                                                                                        | 03AX04002721 AM23                          |                          |          |
| Licence No and Date                                                                                   | 0311017121/11/08/2022                      |                          |          |
| Norms Committee Decision:                                                                             |                                            |                          |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                            |                          |          |
| Export Item                                                                                           | Quantity                                   | Import item              | Quantity |
| PROPICONAZOLE TECHNICAL 95%                                                                           | 1 Kg                                       | 1,2-Pentanediol          | 0.460 Kg |
|                                                                                                       |                                            | 2,4 Dichloroacetophenone | 0.874 Kg |
|                                                                                                       |                                            | Bromine                  | 0.161 Kg |
|                                                                                                       |                                            | Potassium hydroxide      | 0.350 Kg |
|                                                                                                       |                                            | 1,2,4-Triazole           | 0.330 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                            |                          |          |

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|---------------------------|--------------------------------------------|
| Case No.                  | 106 / NC/4/MEET/Sep/202223/9               |
| Case Status               | Case Approved                              |
| Party Name                | HERANBA INDUSTRIES LIMITED                 |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number            | HQRNORM APPLY 00002647AM23                 |
| RA File Number            | 03AX04002616 AM23                          |
| Licence No and Date       | 0311017257/16/08/2022                      |
| Norms Committee Decision: |                                            |

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item                 | Quantity | Import item                                           | Quantity |
|-----------------------------|----------|-------------------------------------------------------|----------|
| BISPYRIBAC SODIUM TECHNICAL | 1 Kg     | 2,6-DIHYDROXY BENZOIC ACID (DHBA)                     | 0.425 Kg |
|                             |          | DIMETHYL FORMAMIDE (DMF)                              | 0.610 Kg |
|                             |          | 2-METHANESULFONYL-4,6-DIMETHOXY PYRIMIDINE (DMSP)     | 1.206 Kg |
|                             |          | POTASSIUM CARBONATE (K <sub>2</sub> CO <sub>3</sub> ) | 1.00 Kg  |
|                             |          | ISO PROPYL ALCOHOL (IPA)                              | 1.29 Kg  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------|--------------------------------------------|
| Case No.                | 107 / NC/4/MEET/Sep/202223/9               |
| Case Status             | Case Approved                              |
| Party Name              | HERANBA INDUSTRIES LIMITED                 |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number          | HQRNORM APPLY 00002677AM23                 |
| RA File Number          | 03AX04002618 AM23                          |
| Licence No and Date     | 0311017291/17/08/2022                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| Export Item            | Quantity | Import item                                           | Quantity  |
|------------------------|----------|-------------------------------------------------------|-----------|
| TRANSLUTHRIN TECHNICAL | 1 Kg     | 2,3,5,6 TETRA FLUORO BENZYL ALCOHOL                   | 0.4897 Kg |
|                        |          | POTASSIUM CARBONATE (K <sub>2</sub> CO <sub>3</sub> ) | 0.1740 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------------------------------------------------------------------------------------|--------------------------------------------|-----------------------------------|----------|
| Case No.                                                                                              | 108 / NC/4/MEET/Sep/202223/9               |                                   |          |
| Case Status                                                                                           | Case Approved                              |                                   |          |
| Party Name                                                                                            | SUDARSHAN CHEMICAL INDUSTRIES LIMITED      |                                   |          |
| Meeting Number and Date                                                                               | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |                                   |          |
| HQ File Number                                                                                        | HQRNORM APPLY 00002675AM23                 |                                   |          |
| RA File Number                                                                                        | 31AX04000139 AM23                          |                                   |          |
| Licence No and Date                                                                                   | 3111001622/17/08/2022                      |                                   |          |
| Norms Committee Decision:                                                                             |                                            |                                   |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                            |                                   |          |
| Export Item                                                                                           | Quantity                                   | Import item                       | Quantity |
| PIGMENT YELLOW 65<br>C.I.NO.11740(PY 65)                                                              | 1 Kg                                       | Meta Nitro Para Anisidine(MNPA)   | 0.396 Kg |
|                                                                                                       |                                            | ACETO ACET ORTHO ANISIDINE (AAOA) | 0.516 Kg |
|                                                                                                       |                                            | SODIUM NITRITE                    | 0.194 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                            |                                   |          |

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|-------------------------|--------------------------------------------|--|--|
| Case No.                | 109 / NC/4/MEET/Sep/202223/9               |  |  |
| Case Status             | Case Deferred                              |  |  |
| Party Name              | GALAXY SURFACTANTS LTD                     |  |  |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |  |  |
| HQ File Number          | HQRNORM APPLY 00002825AM23                 |  |  |
| RA File Number          | 03AX04002800 AM23                          |  |  |
| Licence No and Date     | 0311017545/29/08/2022                      |  |  |

**Norms Committee Decision:**

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

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|-------------------------|--------------------------------------------|
| Case No.                | 110 / NC/4/MEET/Sep/202223/9               |
| Case Status             | Case Approved                              |
| Party Name              | BRILLIANT PRINTERS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202223/ 9 and 22/09/2022 |
| HQ File Number          | HQRNORM APPLY 00002827AM23                 |
| RA File Number          | 07AX04000761 AM23                          |
| Licence No and Date     | 0711005118/29/08/2022                      |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to take cue from SION A 1569 ratify the norms as under:-

| Export Item                                                                                                               | Quantity    | Import item                                                     | Quantity     |
|---------------------------------------------------------------------------------------------------------------------------|-------------|-----------------------------------------------------------------|--------------|
| PRINTED BOOKS = Qty 27500<br>Nos((contents of Import Item Sl.No.1= 23851.885 kgs)                                         | 23851.0 kg, | 1)Thin Printing Paper uncoated<br>36gsm 89 cm plus or minus 10% | 26713.12 Kg  |
| PRINTED BOOKS = Qty 18500<br>Nos((contents of Import Item Sl.No.2=17343.279 kgs)                                          | 17343.0 Kg  | 2)Printing Thin Paper uncoated<br>36gsm 91 cm plus or minus10%  | 19424.16 Kgs |
| PRINTED BOOKS = Qty 5500<br>Nos((contents of Import Item Sl.No.3 =12085.168 kgs Sl.No.4=137.500 kgs & Sl.No.5=110.00 Kgs) | 12332.0 Kg  | 3) 45 GSM 75cms Thin Opaque Cream Paper plus or minus 10%       | 13535.39 Kgs |
|                                                                                                                           |             | 4) 80 Rainbow Eggshell Oxford 969 Standard Kraft Paper Uncoated | 144.38 kg    |
|                                                                                                                           |             | 5) Rainbow LX 226 Midnight Kid 921 Standard Design Latex        | 115.5 kg     |

|                                                                                                                                    |            |                                                             |             |
|------------------------------------------------------------------------------------------------------------------------------------|------------|-------------------------------------------------------------|-------------|
|                                                                                                                                    |            | Impregnated paper                                           |             |
| PRINTED BOOKS =Qty 169600 Nos((contents of Import Item Sl.No.6 =14256.000 kgs for 169600 Nos, Sl..No.7=1600.00 kgs for 100000 Nos) | 15856.0 Kg | 6)Printing Thin paper uncoated 28gsm 66 cm plus or minus10% | 15966.28 Kg |
|                                                                                                                                    |            | 7)Vinyl Book Cover in various Colours                       | 1680.0 Kg   |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE                              |            |                                                             |             |